

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.28/230/HDB/2017
NAME OF THE COMPANY	Secured Investment Making Services (India) Private Limited
NAME OF THE PETITIONER(S)	Secured Investment Making Services (India) Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. V. Raman	Counsel for Petitioner	ramanadv18@gmail.com 9963101017	Raman

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri K.V. Raman, Learned Counsel for the Petitioner. Post the case on 07.11.2017 at the request of the Learned Counsel.

  
Member (T)  
Bm

  
Member (J)